

OFFICE OF THE DISTRICT & SESSIONS JUDGE

KAIMUR AT BHABHUA

MISC. ORDER NO. 66 /2017

Dated, Bhabhua, The 22nd May 2017

Since the court of Additional Sessions Judge V , Bhabhua is vacant, following cases pending in his court are hereby recalled from his file and transferred to the court as follows:--

ADDITIONAL SESSIONS JUDGE I

Sl. No	Case No.	Sl. No	Case No.	Sl. No	Case No.
1	Cr. Rev. 60/14-501/14	2	Cr. Rev. 53/14-494/14	3	S.Tr. 49/13-3009/14
4	S.Tr. 469/13-4283/14	5	S.Tr. 121/13-2635/14	6	S.Tr. 455/13-4289/14
7	S.Tr. 428/13-3505/14	8	S.Tr. 353/13-4172/14	9	S.Tr. 108/13-3146/14
10	S.Tr. 29/13-2949/14	11	S.Tr. 205/13-3836/14	12	S.Tr. 231/13-4118/14
13	S.Tr. 95/13-3118/14	14	S.Tr. 14/13-2554/14	15	S.Tr. 261/13-2794/14
16	S.Tr. 227/13-4106/14	17	S.Tr. 411/14-4946/14	18	S.Tr. 155/14-4531/14
19	S.Tr. 242/13-3618/14	20	S.Tr. 373/14-4894/14	21	S.Tr. 440/14-4932/14
22	S.Tr. 386/14-4908/14	23	S.Tr. 12/14-3929/14	24	S.Tr. 398/14-4915/14
25	S.Tr. 193/14-4051/14	26	S.Tr. 216/14-4674/14	27	S.Tr. 424/14-4953/14
28	S.Tr. 272/14-4727/14	29	S.Tr. 83/15	30	S.Tr. 89/14-4478/14
31	S.Tr. 41/15	32	S.Tr. 260/15	33	S.Tr. 6/15
34	S.Tr. 148/15	35	S.Tr. 308/15	36	S.Tr. 241/15
37	S.Tr. 278/15	38	S.Tr. 287/15	39	S.Tr. 293/15
40	S.Tr. 123/15	41	S.Tr. 60/15	42	S.Tr. 195/15
43	S.Tr. 96/15	44	S.Tr. 110/16	45	S.Tr. 169/15
46	S.Tr. 100/16	47	S.Tr. 8/16	48	S.Tr. 106/16
49	S.Tr. 48/16	50	S.Tr. 85/16	51	S.Tr. 96/16
52	S.Tr. 39/16	53	S.Tr. 139/16	54	S.Tr. 75/16
55	S.Tr. 133/16	56	S.Tr. 151/16	57	S.Tr. 156/16
58	S.Tr. 162/16	59	S.Tr. 164/16	60	S.Tr. 27/15

ADDITIONAL SESSIONS JUDGE IV

Sl. No	Case No.	Sl. No	Case No.	Sl. No	Case No.
1	Cr. Rev. 26/14-467/14	2	Cr. Rev. 17/14-458/14	3	Cr. Rev. 60/15
4	Cr. Rev. 43/15	5	Cr. Rev. 83/13-366/14	6	Cr. Rev. 151/15

7	Cr. Rev. 44/16	8	Cr. Rev. 57/14-498/14	9	Cr. Rev. 40/16
10	Cr. Rev. 55/16	11	Cr. Rev. 141/16	12	Cr. Rev. 28/13-120/14
13	Cr. Rev. 33/13-126/14	14	Cr. Rev. 53/16	15	Cr. Rev. 156/13-436/14
16	Cr. Rev. 121/13-401/14	17	Cr. Rev. 158/16	18	Cr. Rev. 150/16
19	Cr. Rev. 17/13-102/14	20	Cr. App.36/13-325/14	21	Cr. App. 4/13-60/14
22	Cr. App. 34/16	23	Cr. App. 38/16	24	Cr. App.48/13-342/14
25	S.Tr. 202/13-216/15	26	S.Tr. 130/13-3171/14	27	S.Tr. 25/13-4798/14
28	S.Tr. 462/13-2919/14	29	S.Tr. 360/13-3591/14	30	S.Tr. 450/13-4162/14
31	S.Tr. 210/13-3898/14	32	S.Tr. 446/13-3318/14	33	S.Tr. 427/13-4312/14
34	S.Tr. 168/13-3624/14	35	S.Tr. 145/13-3176/14	36	S.Tr. 71/13-3082/14
37	S.Tr. 244/13-2865/14	38	S.Tr. 409/13-4290/14	39	S.Tr. 255/13-3510/14
40	S.Tr. 342/13-4167/14	41	S.Tr. 296/13-4174/14	42	S.Tr. 288/13-3493/14
43	S.Tr. 340/13-4365/14	44	S.Tr. 425/13-4376/14	45	S.Tr. 456/13-4231/14
46	S.Tr. 170/13-3671/14	47	S.Tr. 230/13-3233/14	48	S.Tr. 417/13-4385/14
49	S.Tr. 31/13-4359/14	50	S.Tr. 125/13-2942/14	51	S.Tr. 347/13-4123/14
52	S.Tr. 463/13-4417/14	53	S.Tr. 214/13-3936/14	54	S.Tr. 351/13-4610/14
55	S.Tr. 349/13-4335/14	56	S.Tr. 461/13-4201/14	57	S.Tr. 331/13-2559/14
58	S.Tr. 266/13-3187/14	59	S.Tr. 262/13-3919/14	60	S.Tr. 383/13-3709/14
61	S.Tr. 472/13-3051/14	62	S.Tr. 178/13-3045/14	63	S.Tr. 250/13-3036/14
64	S.Tr. 9/13-2876/14	65	S.Tr. 11/13-3152/14	66	S.Tr. 394/13-4614/14
67	S.Tr. 139/13-2644/14	68	S.Tr. 256/13-2666/14	69	S.Tr. 387/13-3057/14
70	S.Tr. 127/13-377/15	71	S.Tr. 82/13-3094/14	72	S.Tr. 201/13-3837/14
73	S.Tr. 171/13-3468/14	74	S.Tr. 28/13-2683/14	75	S.Tr. 74/13-2643/14
76	S.Tr. 46/13-2522/14	77	S.Tr. 311/13-4358/14	78	S.Tr. 51/13-2999/14
79	S.Tr. 333/14-4850/14	80	S.Tr. 178/14-4588/14	81	S.Tr. 116/14-4508/14
82	S.Tr. 19/14-4019/14	83	S.Tr. 349/14-4872/14	84	S.Tr. 145/14-4529/14
85	S.Tr. 271/14-4741/14	86	S.Tr. 229/14-4695/14	87	S.Tr. 206/14-4668/14
88	S.Tr. 56/14-3617/14	89	S.Tr. 8/14-4421/14	90	S.Tr. 224/14-4686/14
91	S.Tr. 251/14-3838/14	92	S.Tr. 187/14-4651/14	93	S.Tr. 197/14-4636/14
94	S.Tr. 122/14-4516/14	95	S.Tr. 183/14-4646/14	96	S.Tr. 430/14-4957/14
97	S.Tr. 371/14-4897/14	98	S.Tr. 154/14-4530/14	99	S.Tr. 380/14-4896/14
100	S.Tr. 293/14-4757/14	101	S.Tr. 232/14-4691/14	102	S.Tr. 280/14-4749/14
103	S.Tr. 170/14-4632/14	104	S.Tr. 313/14-4830/14	105	S.Tr. 104/14-4496/14
106	S.Tr. 292/14-4853/14	107	S.Tr. 458/14-4981/14	108	S.Tr. 223/14-4685/14

109	S.Tr. 390/14-4917/14	110	S.Tr. 310/14-4774/14	111	S.Tr. 255/14-4722/14
112	S.Tr. 231/14-21/15	113	S.Tr. 73/14-4460/14	114	S.Tr. 253/14-4716/14
115	S.Tr. 66/14-531/16	116	S.Tr. 240/14-4699/14	117	S.Tr. 239/14-4698/14
118	S.Tr. 294/14-4768/14	119	S.Tr. 162/14-4561/14	120	S.Tr. 248/14-4711/14
121	S.Tr. 99/14-4488/14	122	S.Tr. 218/14-4676/14	123	S.Tr. 16/14-4224/14
124	S.Tr. 304/14-4772/14	125	S.Tr. 228/14-4694/14	126	S.Tr. 312/14-4829/14
127	S.Tr. 32/14-4363/14	128	S.Tr. 341/14-4863/14	129	S.Tr. 123/14-4506/14
130	S.Tr. 133/14-4534/14	131	S.Tr. 323/14-4837/14	132	S.Tr. 94/15
133	S.Tr. 105/15	134	S.Tr. 155/15	135	S.Tr. 139/15
136	S.Tr. 152/15	137	S.Tr. 116/15	138	S.Tr. 38/15
139	S.Tr. 104/15	140	S.Tr. 133/15	141	S.Tr. 358/15
142	S.Tr. 39/15	143	S.Tr. 14/15	144	S.Tr. 302/15
145	S.Tr. 73/15	146	S.Tr. 52/15	147	S.Tr. 344/15
148	S.Tr. 329/15	149	S.Tr. 49/15	150	S.Tr. 58/15
151	S.Tr. 57/15	152	S.Tr. 22/15	153	S.Tr. 141/15
154	S.Tr. 25/15	155	S.Tr. 178/15	156	S.Tr. 100/15
157	S.Tr. 95/15	158	S.Tr. 98/15	159	S.Tr. 309/15
160	S.Tr. 236/15	161	S.Tr. 10/15-7/15	162	S.Tr. 313/15
163	S.Tr. 289/15	164	S.Tr. 101/15	165	S.Tr. 106/15
166	S.Tr. 242/15	167	S.Tr. 348/15	168	S.Tr. 165/16
169	S.Tr. 191/15	170	S.Tr. 110/06-521/16	171	S.Tr. 196/16
172	S.Tr. 166/16	173	S.Tr. 176/16	174	S.Tr. 246/16
175	S.Tr. 227/16	176	S.Tr. 237/16	177	S.Tr. 274/16
178	S.Tr. 251/16	179	S.Tr. 262/16	180	S.Tr. 293/16
181	S.Tr. 282/16	182	S.Tr. 289/16	183	S.Tr. 308/16
184	S.Tr. 298/16	185	S.Tr. 307/16	186	S.Tr. 325/16
187	S.Tr. 312/16	188	S.Tr. 320/16	189	S.Tr. 338/16
190	S.Tr. 328/16	191	S.Tr. 336/16	192	S.Tr. 352/16
193	S.Tr. 341/16	194	S.Tr. 347/16	195	S.Tr. 370/16
196	S.Tr. 349/16	197	S.Tr. 360/16	198	S.Tr. 351/15
199	S.Tr. 373/16	200	S.Tr. 223/16	201	S.Tr. 397/16
202	S.Tr. 267/16	203	S.Tr. 385/16	204	S.Tr. 405/16
205	S.Tr. 141/16	206	S.Tr. 112/16	207	S.Tr. 30/16
208	S.Tr. 413/16	209	S.Tr. 244/16	210	S.Tr. 422/16

211	S.Tr. 363/14-4887/14	212	S.Tr. 137/16	213	S.Tr. 519/16
214	S.Tr. 440/16	215	S.Tr. 439/16	216	S.Tr. 468/16
217	S.Tr. 474/16	218	S.Tr. 470/16	219	S.Tr. 492/16
220	S.Tr. 477/16	221	S.Tr. 483/16	222	S.Tr. 510/16
223	S.Tr. 484/16	224	S.Tr. 497/16	225	S.Tr. 21/17
226	S.Tr. 7/17	227	S.Tr. 20/17	228	S.Tr. 29/17
229	S.Tr. 24/17	230	S.Tr. 28/17	231	S.Tr. 34/17
232	S.Tr. 30/17	233	S.Tr. 31/17	234	S.Tr. 378/13-4337/14
235	S.Tr. 15/16				

FTC I

Sl. No	Case No.	Sl. No	Case No.	Sl. No	Case No.
1	Cr. Rev. 61/12-206/14	2	Cr. Rev. 125/12-38/14	3	Cr. Rev. 140/12-56/14
4	Cr. Rev. 12/12-321/14	5	Cr. Rev. 63/12-48/14	6	Cr. Rev. 114/12-30/14
7	Cr. Rev. 39/12-164/14	8	Cr. Rev. 152/12-75/14	9	Cr. Rev. 168/05-359/14
10	Cr. Rev. 29/95-208/14	11	Cr. Rev. 44/12-438/14	12	Cr. Rev. 245/94-334/14
13	Cr. Rev. 21/13-105/14	14	Cr. Rev. 140/13-420/14	15	Cr. Rev. 98/13-380/14
16	Cr. App.45/09-77/14	17	Cr. App.32/10-97/14	18	Cr. App. 55/12-34/14
19	S.Tr. 428/12-2755/14	20	S.Tr. 37/12-3408/14	21	S.Tr. 376/12-3522/14
22	S.Tr. 76/12-2829/14	23	S.Tr. 300/12-2745/14	24	S.Tr. 269/12-4573/14
25	S.Tr. 352/12-2786/14	26	S.Tr. 162/12-3443/14	27	S.Tr. 190/12-4257/14
28	S.Tr. 168/12-4558/14	29	S.Tr. 203/12-2509/14	30	S.Tr. 514/12-2820/14
31	S.Tr. 171/12-2511/14	32	S.Tr. 224/12-4071/14	33	S.Tr. 302/12-3400/14
34	S.Tr. 488/12-2618/14	35	S.Tr. 22/12-3001/14	36	S.Tr. 370/12-2769/14
37	S.Tr. 391/12-3308/14	38	S.Tr. 187/12-2727/14	39	S.Tr. 15/09-4250/14
40	S.Tr. 12/12-3144/14	41	S.Tr. 482/12-2610/14	42	S.Tr. 148/12-2761/14
43	S.Tr. 264/12-2836/14	44	S.Tr. 104/12-2713/14	45	S.Tr. 50/12-4026/14
46	S.Tr. 74/12-3572/14	47	S.Tr. 251/12-4202/14	48	S.Tr. 444/12-2913/14
49	S.Tr. 441/12-4198/14	50	S.Tr. 471/12-2600/14	51	S.Tr. 63/12-2711/14
52	S.Tr. 509/12-2801/14	53	S.Tr. 61/12-4096/14	54	S.Tr. 23/12-4016/14
55	S.Tr. 217/07-526/16	56	S.Tr. 202/12-4225/14	57	S.Tr. 498/12-4782/14
58	S.Tr. 489/12-4601/14	59	S.Tr. 303/12-3972/14	60	S.Tr. 178/12-3221/14
61	S.Tr. 164/12-3064/14	62	S.Tr. 32/12-4391/14	63	S.Tr. 113/12-3214/14
64	S.Tr. 33812-2558/14	65	S.Tr. 184/12-3716/14	66	S.Tr. 8/12-3399/14

67	S.Tr. 1912/3673/14	68	S.Tr. 120/12-3218/14	69	S.Tr. 174/12-4572/14
70	S.Tr. 49/12-2805/14	71	S.Tr. 336/12-4861/14	72	S.Tr. 330/12-3155/14
73	S.Tr. 25/12-3299/14	74	S.Tr. 368/12-2653/14	75	S.Tr. 14/12-3914/14
76	S.Tr. 498/12-2637/14	77	S.Tr. 323/12-3109/14	78	S.Tr. 445//12-4045/14
79	S.Tr. 266/12-2863/14	80	S.Tr. 311/12-2753/14	81	S.Tr. 158/12-4206/14
82	S.Tr. 236/12-4794/14	83	S.Tr. 432/12-2852/14	84	S.Tr. 204/12-3365/14
85	S.Tr. 439/12-3184/14	86	S.Tr. 388/12-3034/14	87	S.Tr. 161/11-3196/14
88	S.Tr. 393/12-4221/14	89	S.Tr. 11/13-2925/14	90	S.Tr. 206/13-3026/14

Concerned Court is hereby directed to send the records immediately after showing transfer the records in CIS . Further courts concerned are also directed to submit report within a week with regard to transfer and receipt of the above noted cases to this office without fail .

Inform all concerned.

Sd/--

District & Sessions Judge
Kaimur at Bhabhua

Memo No. 940 Dated, Bhabhua, The 23rd May 2017

Copy of order forwarded to the :--

1. Additional District Judge I
2. Additional District Judge IV
3. Additional District Judge V
4. FTC I
5. Secretary, Bar Association
6. System Officer , Computer Cell , Bhabhua for information and needful.

23/5/17
Administration I/C.

Bhabhua